

Study Groups of the Joint Committee on the Bill to regulate the employment of contract labour in certain establishments and to provide for its abolition in certain circumstances and for matters connected therewith.

MONOPOLIES AND RESTRICTIVE TRADE PRACTICES BILL

(i) REPORT OF JOINT COMMITTEE

SHRI S. C. SAMANTA (Tamluk) : I beg to lay on the Table a copy of the Report of the Joint Committee on the Bill to provide that the operation of the economic system does not result in the concentration of economic power to the common detriment, for the control of monopolies, for the prohibition of monopolistic and restrictive trade practices and for matters connected therewith or incidental thereto.

(ii) Evidence before Joint Committee

SHRI S.C. SAMANTA : I beg to lay on the Table a copy of the evidence given before the Joint Committee on the Bill to provide that the operation of the economic system does not result in the concentration of economic power to the common detriment, for the control of monopolies, for the prohibition of monopolistic and restrictive trade practices and for matters connected therewith or incidental thereto.

12.04 hrs.

STATEMENT RE : STRIKE BY UP DEGREE COLLEGE TEACHERS

MR. SPEAKER : Now, the Hon. Minister of Education. He may lay the statement on the Table of the House.

THE MINISTER OF EDUCATION AND YOUTH SERVICES (DR. V.K.R.V. RAO) : May I just say one word ?

MR. SPEAKER : He may lay the statement on the table of the House.

DR. V.K.R.V. RAO : I beg to lay on the Table a statement regarding the strike by UP Degree College teachers. [Placed in Library. See No. LT-140/69.]

SHRI S. M. BANERJEE (Kanpur) : Let him read out the statement. The strike is going on. So, let him make the statement here.

MR. SPEAKER : Now, next item.

BUSINESS ADVISORY COMMITTEE TWENTY NINTH REPORT

THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI RAGHU RAMAIAH) : I beg to move :

"That this House do agree with the Twenty-ninth Report of the Business Advisory Committee presented to the House on the 25th February, 1969."

MR. SPEAKER : The question is :

"That this House do agree with the Twenty-Ninth Report of the Business Advisory Committee presented to the House on the 25th February, 1969."

The motion was adopted

12.05 Hrs.

RE : TEACHER'S STRIKE IN UP

SHRI S. M. BANERJEE (Kanpur) : About that particular statement.

MR. SPEAKER : The hon. Member wanted only a statement, and I have got the statement laid on the Table. If he wants a discussion now, I am not prepared to allow it.

SHRI S. M. BANERJEE : We want a discussion on that.

MR. SPEAKER : Whatever it is, it cannot be taken up now.

श्री मधु लिमये (मुंगेर) : अध्यक्ष महोदय, मेरे प्रश्न का उत्तर नहीं दिया। अब इन की तकदीर पहले से ही अच्छी है और आप भी अगर उनको बर्खास्त तो कैसे काम चलेगा।

MR. SPEAKER : That is a separate thing. I am not going to commit now on that.

12.05½ Hrs.

MOTION OF THANKS ON THE PRESIDENT'S ADDRESS—Contd.

MR. SPEAKER : The House will now take up further consideration of the following motion moved by Shrimati Sushila Rohtgi and seconded by Shri Dasaratha Rama Reddy on the 20th, February, 1969, namely :—

"That an Address be presented to the President in the following terms :

"That the Members of Lok Sabha assembled in this Session are deeply grateful to the President for the Address which he has been pleased to deliver to